

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2022-23)**

**SEVENTEENTH LOK SABHA**

**110**

**ONE HUNDRED AND TENTH REPORT**

**[Action Taken by the Ministry of Education (Department of Higher Education) on the Recommendations/ Observations made by the Committee in their Seventy-eighth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Lucknow]**

**(Presented to Lok Sabha on 27 March, 2023)**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI  
March, 2023/ Chaitra, 1945 (Saka)**

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**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**  
**(2022-2023)**

**Shri Girish Chandra** - **Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y.
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

## INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table (2022-23), having been authorized by the Committee to present the Report on their behalf, present this One Hundred and Tenth Report on the action taken by the Government on the recommendations/observations made by the Committee in the Seventy-eighth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Lucknow.

2. The Seventy-eighth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 04.04.2022. The Ministry of Education (Department of Higher Education) furnished their replies on 24<sup>th</sup> August, 2022 indicating the action-taken on the observations/recommendations contained in the Seventy-eighth Report. The Committee considered and adopted this Report at their sitting held on 23 March, 2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi**

**23 March, 2023**

**02 Chaitra, 1945 (Saka)**

**Girish Chandra**

**Chairperson**

**Committee on Papers Laid on the Table**

## **COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23), LOK SABHA**

### **Report**

**Action Taken by the Ministry of Education (Department of Higher Education) on the Recommendations/ Observations made by the Committee in their Seventy-eighth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Lucknow.**

This Report of the Committee deals with the action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in their Seventy-eighth Report (17<sup>th</sup> Lok Sabha) which dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Lucknow for the years 2015-2016 to 2020-2021, and which was presented to the Lok Sabha on 04 April, 2022.

2. The action-taken replies to all the Observations/Recommendations of the said Report have been received from the Ministry of Education (Department of Higher Education) on 24<sup>th</sup> August, 2022. Accordingly, the reply showing the action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/Observations contained in the Seventy-eighth Report (17<sup>th</sup> Lok Sabha) is given in **Appendix-I**.

3. The Committee had pointed out the failure of the Ministry in respect of timely laying of the Annual Reports and Audited Accounts of the Institute for the years 2015-2016 to 2020-2021 in their original Report and recommended to ensure that the requisite documents of the Indian Institute of Information Technology, Lucknow should be laid within stipulated time in future. From the action-taken reply furnished by the Ministry, the Committee note that the Secretary (Higher Education)/Additional Secretary (Technical Education) is monitoring the work of finalization of the Annual Reports and Audited Accounts of the Institute. Timelines have been conveyed by the Ministry to all organizations under their administrative control for preparation, finalization and submission of Audited Accounts and Annual Reports. The Ministry of Finance was also requested to take up the matter with C&AG for adhering to timelines for finalization of Audited Accounts especially for conduct of audit and dispatch of Separate Audit Report. To eliminate delays in getting approval of the documents from the Finance Committee and Board of Governors, they had taken decision to get approval of the documents through Circulation.

4. The Committee, however, observe from the replies furnished by the Ministry that the Annual Accounts of the Institute for the year 2021-2022, which were required to be submitted to C&AG by 30<sup>th</sup> June, 2022, have not been submitted by July, 2022. The Committee, therefore, strongly, impress upon the Ministry, to follow the time schedule strictly, as laid down by the Ministry, so that the requisite documents of the Institute are laid within the stipulated time. The Committee would like to be informed of the action taken by the Ministry in this regard.

New Delhi

23 March, 2023

02 Chaitra,1945 (Saka)

Girish Chandra

Chairperson

Committee on Papers Laid on the Table

**APPENDIX-I**  
**(vide paragraph 02 of the Report)**

**Reply Showing Action Taken by the Ministry of Education (Department of Higher Education & Literacy) on the Recommendations/ Observations contained in the Seventy-eighth Report (Seventeenth Lok Sabha)**

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**(Recommendation No. 21)**

The Committee note that the Ministry of Education (Department of Higher Education) and the Indian Institute of Information Technology, Lucknow have not adhered to the time frame stipulated in section 37(3) of the Indian Institute of Information Technology (Public-Private Partnership) Act, 2017 which states that the Annual Report along with Audited statement of Accounts of the IITs shall be prepared and released before the expiry of the nine months from the closure of the Financial Year. The mandatory requirement of laying the Papers has not been complied with as the documents of the IIT, Lucknow for the years 2015-2016 to 2018-2019 were laid with delays ranging from 13 to 37 months and documents for the years 2019-20 and 2020-2021 have not been laid as yet. The Committee, therefore strongly recommend to the Ministry/IIT, Lucknow to lay the requisite documents of the IIT, Lucknow for the year 2019-2020 and 2020-2021 without any further delay. The Committee would like to be apprised about the action taken by the Ministry in this regard.

**Reply of the Government**

The Annual Reports & Audited Accounts for the year 2019-20 and 2020-21 in respect of IIT Lucknow have been laid on in both the Houses of the Parliament in the Monsoon Session of the year 2022 as per the details given below:

Financial Year	Annual Report laid in		Audited Accounts laid in	
	Lok Sabha	Rajya Sabha	Lok Sabha	Rajya Sabha
2019-20	08.08.2022	03.08.2022	08.08.2022	03.08.2022
2020-21	08.08.2022	03.08.2022	08.08.2022	03.08.2022

The reasons for delay may be attributed to:

- (i) Covid-19 pandemic and its subsequent waves;
- (ii) Late receipt of Separate Audit Report from C&AG

Steps taken by the Ministry:

Apart from various steps as noted in the report of the Committee, this Ministry vide O.M. No. 52-2/2022-TS.I dated 25.07.2022 has requested Ministry of Finance to take up the matter with C&AG for

adhering to the timelines for finalization of Audited Accounts especially for conduct of audit and dispatch of Separate Audit Report (SAR).

**(Ministry of Education O.M. No. 52-2/2021-TS.I Dated 24<sup>th</sup> August, 2022)**

**(Recommendation Serial No. 22)**

While examining the reasons for delays in laying the documents of the IIIT, Lucknow, the Committee are disappointed to note that the delays were at each stage, from appointment of audit authorities to time taken up by the Ministry in laying the documents on the Table of the House. On being enquired by the Committee, the representative of Ministry/Institute, during evidence, apprised the actual problems faced by them in process of finalisation of documents and informed the Committee about some of the remedial measure taken by them in this regard. They also apprised the Committee that a time schedule has been prepared by them to ensure timely laying of the documents on the Table of the House in future. The Committee hope that with the remedial measures taken by the Ministry/IIIT, Lucknow, the documents of the Institute would be laid within stipulated time in future.

**Reply of the Government**

Remedial measures taken by the Ministry are as under:

- (i) Monitoring at the level of Secretary (Higher Education)/ Additional Secretary (Technical Education).
- (ii) Reminders to the institutes for submission of AAs and ARs from time to time.
- (iii) Timelines conveyed for preparation, finalization and submission of AAs and ARs.
- (iv) Approvals of FC and BoG on urgent matters, including AR and AAs, through circulation to follow the timelines.
- (v) Holding FC/ BoG meetings through Video Conferencing.
- (vi) Also for the laying of AR & AAs of IIIT Lucknow for the FY 2021-22, vide letter no. 54-2/2021-TS.I dated 01.08.2022 institute was advised to expedite the process and send the pending Annual Accounts for the year 2021-22 to the Director General of Audit at the earliest, so that there will not be any delay in the issuance of Audit Certificate from their side and to avoid subsequent cascading effect of delay to lay the Annual Reports in the Parliament.

**(Ministry of Education O.M. No. 52-2/2021-TS.I Dated 24<sup>th</sup> August, 2022)**

**(Recommendation Serial No. 23)**

The Committee also note that a “Portal” had been introduced by the Ministry for all the organizations under their control, depicting the timelines for completion of each stage of the process of laying of requisite documents before the Parliament. The Committee appreciated the steps taken by the Ministry to introduce the Portal and suggested that an alert system might be incorporated in the Portal which warn the Institutions one week before the deadline of the completion of their work as per the time schedule given to them. The Secretary to the Ministry assured the Committee that they would incorporate these suggestions in their Portal.

The Committee believe that with the remedial measures taken by the Ministry, not only the documents of the IIT, Lucknow, but also the documents of all the Organizations under the administrative control of the Ministry would be laid within the stipulated time in future.

**Reply of the Government**

As suggested by the Committee, requisite provision has been made in the PORTAL which reminds the Institutes to complete the data entry on timely basis and daily reminders starts 7 days prior to deadline. Also, a day before the last day, a reminder email is sent.

**(Ministry of Education O.M. No. 52-2/2021-TS.I Dated 24<sup>th</sup> August, 2022)**

**(Recommendation Serial No. 24)**

The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the IIT, Lucknow, could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

**Reply of the Government**

In future, utmost care will be taken to adhere to timelines for laying of Annual Report & Audited Accounts.

**(Ministry of Education O.M. No. 52-2/2021-TS.I Dated 24<sup>th</sup> August, 2022)**

**Committee On Papers Laid On The Table (2022-23)**

**The Extracts of the Minutes of the sitting of the Committee on Papers Laid on the Table  
held on 23 March, 2023**

The Committee sat on Thursday, 23<sup>rd</sup> March, 2023 from 15:00 hours to 17:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members  
(Lok Sabha)***

1. Shri Pallab Lochan Das
2. Choudhary Mehboob Ali Kaiser
3. Shri Jamyang Tsering Namgyal
4. Shri Ashok Kumar Yadav

***Secretariat***

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda.

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4. At first, the Committee took up the following four draft Reports and eight Action taken Reports for consideration and adoption:-

- i. to iv
- v. Action Taken by the Government on the recommendations made by the Committee in their Seventy-eighth Report (17th Lok Sabha) regarding delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Information Technology (IIIT), Lucknow;
- vi. to xii

The above mentioned four Reports and eight Action Taken Reports were unanimously adopted by the Committee and the Chairperson was authorized by the Committee to finalize and present Reports to the Lok Sabha.

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*(A Copy of the verbatim proceedings of the sitting is kept.)*

The Committee then adjourned.

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